

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Criminal Appeal No(s). 161/2014

ARIF

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to file additional documents and office report)

Date : 09/01/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr Uzmi Jameel Husain, Adv.
Mr. Shakil Ahmed Syed, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite undertaking given by the Ld. Counsel for the sole respondent to file vakalatnama/memo of appearance but the same has not been filed. However, as last opportunity two weeks time is granted to the Ld. Counsel for the State to file the same.

List again on 22.1.2015.

(SURAJIT DEY)
Registrar